



Indian Overseas Bank

Kanakapura Road Branch (1568), No. 10, Yelachenahalli, Kanakapura
Main Road, Jayachamandra Industrial Area, Bangalore 560062.

PUBLIC NOTICE FOR AUCTION AND SALE OF VEHICLE HYPOTHECATED TO BANK

Bank proposes to sell the following vehicle in "As is What is & As is Where is" basis. Name of the Borrower: Mr. D.K. Shivashankar and Mrs. Sunitha V. A/c No. 156803452000078 - Term Loan

Vehicle No.	Make and Model	Reserve Price
KA05 NF9938	Motor Car (LMV) XUV 700 AX5 PET AT 5 Seater	Rs.15.50 Lakhs

Bids to be submitted in closed envelope along with EMD of Rs.1.55 lakhs by Demand Draft favouring "Indian Overseas Bank" payable at Bangalore on or before 23-12-2025. Successful Bidder has to remit the balance within 5 working days, otherwise the EMD amount will be forfeited to Indian Overseas Bank. Date & Time of Auction : 24-12-2025 at 11:30 AM. Venue of Auction : Indian Overseas Bank, Kanakapura Road Branch (1568), No. 10, Yelachenahalli, Kanakapura Main Road, Jayachamandra Industrial Area, Bangalore 560062, Ph no. 8925951568. Vehicle available for inspection from 08-12-2025 onwards at Indian Overseas Bank, Kanakapura Road Branch (1568), No. 10, Yelachenahalli, Kanakapura Main Road, Jayachamandra Industrial Area, Bangalore 560062. Bank reserves the right to cancel or postpone the auction without assigning any reason or prior notice, contact Branch for further details.

Date: 06-12-2025, Bangalore Sd/- Branch Manager, Indian Overseas Bank

SCHEDULE-I FORM A PUBLIC ANNOUNCEMENT (Regulation 14 of the Insolvency and Bankruptcy Board of India (Voluntary Liquidation Process Regulations, 2017)	
FOR THE ATTENTION OF THE STAKEHOLDERS OF ACTIFY DATA LABS PRIVATE LIMITED	
1. Name of Corporate Person	ACTIFY DATA LABS PRIVATE LIMITED
2. Date of Incorporation of Corporate Person	01.01.2018
3. Authority under which Corporate Person is registered	Registrar of Companies, Bangalore
4. Corporate Identity Number of Corporate Person	U74999KA2018PTC109803
5. Address of the Registered Office of Corporate Person	Regd. Off: 1507, 19th Main, 11th Cross HSR Layout, Sector 1, Bangalore, Karnataka, India, 560102
6. Liquidation commencement date of Corporate Person	03.12.2025
7. Name, address, email address, telephone number and the registration number of the Liquidator	Name : Mohammad Khalid Address : G/3/2 2nd Floor, Malviya Nagar, New Delhi-110017 Email Id : eskhalid1@gmail.com Telephone No : 9654631686 Insolvency Professional, Holding Registration No. : IBBI/IPA-002/IP-N01269/2024-2025/14417 AFA- AA214411702/2030626/203851
8. Last date for submission of claims	02.01.2026

Notice is hereby given that the Actify Data Labs Private Limited has commenced voluntary liquidation on the 03.12.2025.

The stakeholders of Actify Data Labs Private Limited are hereby called upon to submit a proof of their claims, on or before 02.01.2026 to the liquidator at the address mentioned against item 7.

The financial creditors shall submit their proof of claims by electronic means only. All other stakeholders may submit the proof of claims in person, by post or by electronic means.

Submission of false or misleading proofs of claim shall attract penalties.

Sd/-
Name of the Liquidator : Mohammad Khalid

Liquidator, in the matter of Actify Data Labs Private Limited
IBBI Registration No. : IBBI/IPA-002/IP-N01269/2024-2025/14417
Authorisation for Assignment (AFA): AA214411702/2030626/203851
AFA Validity : 03.08.2026

Date : 07.12.2025
Place : New Delhi

FORM NO. URC-2 Advertisement giving notice about registration under Part I of Chapter XXI [Pursuant to section 374(b) of the companies Act, 2013 and rule 4(1) of the companies (Authorised to Register) Rules, 2014]	
1. Notice is hereby given that in pursuance of sub-section (2) of section 366 of the Companies Act, 2013, an application has been made to the Registrar at Central Registration Centre (CRC), Ministry of Corporate Affairs, Indian Institute of Corporate Affairs (IICA), Plot no. 6.7, Sector 5, IMT Manesar, Gurgaon, Haryana, India, 122052 that M/s. CUZOR LABS LLP a Limited Liability Partnership firm may be registered under Part I of Chapter XXI of the Companies Act 2013, as a company limited by shares.	
2. The principal objectives of the company are as follows:- 1. To carry on the business of manufacturers, producers, importers, exporters of electrical, Electronic and electro-mechanical products and other domestic appliances, their assemblies, kits, spares and accessories. 2. To manufacture, produce, process, develop, design, assemble, repair, import, export, buy, sell, brand, hire, let on hire, lease, pack, repack, recondition, service, supply or otherwise deal in all models, shapes, sizes, capacities and varieties of electrical, Electronic and electro-mechanical appliances, domestic and household appliances, heating, cooking appliances and devices, gadgets such as power supply adapters, battery management systems, routers, gateways, single board computers, adapter boards for single board computers, refrigerators, dryers, heaters, geysers, irons, mixers, filters, ceiling fans, table fans, exhaust fans, vacuum cleaners, washing machines, air conditioners, radio, television, pressure cookers, ovens, cooking ranges, hot plates, other cooking utensils of all types, and other similar products; their consumable, parts, accessories, components, fittings such as electrical wires and accessories; heaters, presses, cords, tapes, cells, tubes, lamps, electrical motors, conductors, capacitors, electrical furnaces, transformers, light fittings, chokes, ballasts, stabilizers, electro medical instruments, insulators, transistors, polythene pipes, connectors, conduit pipes, internal circuits, relays and other allied articles and appliances for any use in domestic or industrial purposes whether as wholesalers, retailers, agents, subagents, distributors or otherwise and to act as electrical/electronic engineers and consultants.	
3. A copy of the draft memorandum and articles of association of the proposed company may be inspected at the office at: No. 38, Greenleaf Extension, 1st Floor, 3rd Cross, 80feet Road, Koramangala 4th Block, Bengaluru-560034, Karnataka, India.	
4. Notice is hereby given that any person objecting to this application may communicate their objection in writing to Registrar at Central Registration Centre (CRC), Ministry of Corporate Affairs, Indian Institute of Corporate Affairs (IICA), Plot no. 6.7.8, Sector 5, IMT Manesar, Gurgaon, Haryana, India, 122052, within twenty one days from the date of publication of this notice, with a copy to the company at its registered office.	
Dated this 7th day of December 2025	
Sd/- Puttaraj Belaldavar Designated Partner DPIN: 03317249	Sd/- Sachin Dhruva Naik Designated Partner DPIN: 08515381

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 VASTU HOUSING FINANCE CORPORATION LTD Unit 203 & 204, 2nd Floor, "A" Wing, Navbharat Estate, Zakaria Bunder Road, Sewri (West), Mumbai 400015. Maharashtra. CIN No.: U65922MH2005PLC272501				
POSSESSION NOTICE				
Whereas, The undersigned being the Authorised Officer of Vastu Housing Finance Corporation Limited under the Securitisation and Reconstruction of Financial Assets and Enforcement of Security Interest Act, 2002 and in exercise of powers conferred to him under section 13 (12) read with Rule 9 of the Security Interest (Enforcement) Rules 2002, issued a Demand Notice calling upon the borrowers mentioned herein below to repay the amount mentioned in respective notice within 60 days from the date of receipt of the said notice. The borrowers having failed to repay the amount, undersigned has taken possession of the property described herein below in exercise of powers conferred on me under Section 13(4) of the said Act read with Rule 9 of the said rules on the date mentioned below. The borrower and guarantor in particular and the public in general is hereby cautioned not to deal with the property and any dealings with the property will be subject to the charge of the Vastu Housing Finance Corporation Limited Branch for an amount mentioned as below and interest thereon, costs etc.				
S N	Name of Borrower, Co-Borrower and LAN No.	Date & Amount of Demand Notice	Description of Property	Date & Type of Possession
1	Prema B, Krishna Murathy K MLP0000000227593	17/Sep/25 Rs.1517105 as on 09/Sep/25	All that piece and parcel of the immovable Property bearing No. 28 (As per the Grama Panchayath Limits) PID.No. 15190090080620048, Situated at: Kirumani Village, Rajendrahalli Grama Panchayath, Mulbagali Taluk, Kolar District, Measuring East to West: 19.812 Mtrs., North to South: 14.3256000000000001 Mtrs., in all totally measuring 283.82 Sq.Mtrs., along with 283.82 Sq.Mtrs.. North : Property belongs to Hosa Sinnappa, South : Property belongs to Suresh, East : Road, West: Property belongs to Suresh	Symbolic Possession Taken on 02/Dec/25
2	Dilip N., Veena Dilip HL0000000067231 & LP00000000069250	01/Sep/25 Rs.1772388 & Rs.2409245 as on 30/Aug/25	Property No 82, Katha SI No 1134, Sy No 16/3, Old Sy No 16 And 16/1, Bilwadarahalli, Bannerghatta Village Panchayath, Jagani Hobli, Anekal Taluk, Bangalore, Karnataka- 560083-area:800sq Ft. North : Private Property, South : Road, East: Property No 82, West: Property No 83	Symbolic Possession Taken on 05/Dec/25
3	Erraguntla Rajasekhar, Haimavathi V, Sagar HL00000000190455	01/Sep/25 Rs.3716414 as on 30/Aug/25	Apartment Bearing No. S-201, Second Floor, Guru Residency, Site No. 176, Bbmp Katha No. 2447/176/2073/2611, Sy No. 46/1, 46/2, 46/3, 4/3a, 43/6, 43/8, Property Bearing No. 176, Mysandra Village, Kengeri Hobli, Bangalore South, Bangalore South Taluk, Bangalore, Karnataka, 560060, Area of Property: 741 Sq.Ft. North : Plot No. 175, South : Plot No. 177, East : Plot No. 135, West : Road	Symbolic Possession Taken on 05/Dec/25
4	Seethappa U, S Jayanna, Shipila N HL00000000000817	18/Aug/23 Rs.1156274 as on 14/Aug/23	Sy. No. 76, Andrahallivillage, Yeshwanthapura Hobli, Bengaluru East Taluk measuring . Karnataka. Bangalore North, 560091 East to West: (81+82)/2' feet and North to South: (39+38)/2feet. North : D' Schedule Properties., South : Property belonged to Smt. Rathanamma, East : NA, West : Property belonged to Sri. Marappa	Symbolic Possession Taken on 05/Dec/25
5	Basavaraju B, Mahadevaramma B LP00000000137001	11/Nov/24 Rs.827894 as on 07/Nov/24	Property Bearing No. 23-504-65, Assessment No. 3362/2699, G M Bedi Thammadahalli Road, Ward No. 22, Malavalli Town, Malavalli, Malavalli, Mandya, Karnataka, 571430, Totally Measuring 74.32 Sq.Feet.. North : Property No 23/145/2, South : Property No 23/504/4th Cross Road 6-1, East : Property No 23/504/67, West : Property No 23/145/2	Physical Possession Taken on 01/Dec/25
Date : 07.12.2025 Place : Kolar, Bennalur, Mandya				
			Authorised officer Vastu Housing Finance Corporation Ltd	